

(a) whether the Government had received any proposal from Germany regarding organisation of Festival of Germany in India during 1993.

(b) if so, the centres of cities selected for the purpose;

(c) whether the Government had approved arrangements for the festival; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) to (d). It has been agreed in principle that the Govt. of Germany would organise a Festival of Germany in India in 1993-94. Details of the Festival are yet to be finalised.

Koodankulam Atomic Power Project

3309. DR. SHRIMATI K.S. SOUNDARAM: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to establish Atomic Power Plant at Koodankulam in Tamil Nadu;

(b) whether erstwhile U.S.S.R. have come forward to complete this project;

(c) if so, the details thereof;

(d) whether the Government have any Plan to take up this project with the collaboration of any other University or independently; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIS-

TRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): (a) Yes, Sir.

(b) An Inter-Governmental Agreement (IGA) for cooperation in the construction and operation of 2 x 1000 MWe Soviet VVERs in India was signed on November 20, 1988. While satisfactory progress was being made to implement.

(c) the IGA, the sudden and unexpected political developments in the erstwhile Soviet Union over the last two years have introduced a large element of uncertainty. Renewed responsibilities need to be reaffirmed and assessed afresh in view of the changed circumstances which involve negotiations with Russian Federation.

(d) The question of taking alternative steps in implementation of the proposed project does not arise at this stage.

(e) Does not arise.

Authorised dealers of Maruti in Punjab

3310. SHRI KAMAL CHAUDHARY: Will the PRIME MINISTER be pleased to state:

(a) the details of the authorised dealers of Maruti in Punjab alongwith date of appointment and their commercial territory;

(b) whether complaints have been received against any of the authorised dealers of Maruti in Punjab against their behaviour, dealings and for committing irregularities and violating the terms of appointment, during the last three years; and

(c) if so, the details of such dealers and the action taken against them?